

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 583/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Mahindra World City (Maharashtra) Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

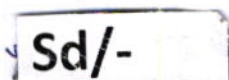
S. No.	NAME	DESIGNATION	SIGNATURE
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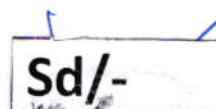
ORDER

CSP 575/230-232/NCLT/MB/MAH/2017  
CSP 582/230-232/NCLT/MB/MAH/2017  
CSP 583/230-232/NCLT/MB/MAH/2017  
CSP 623/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.9.2017.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)